

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**IA NO. 271 & 272 OF 2019 IN**  
**DFR NO. 4770 OF 2018**

**Dated: 16<sup>th</sup> April, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Tulsyan NEC Limited** ... **Appellant(s)**  
**Vs.**  
**Bangalore Electricity Supply Company Limited & Anr.** ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Ashwin Ramanathan  
Mr. Utkarsh Singh for  
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : ---

**ORDER**

The learned counsel appearing for the Appellant undertakes to file Affidavit of Service during the course of the day.

Submission of the learned counsel appearing for the Appellant, as stated supra, are placed on record.

List the matter on **22.04.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
*mk/js*

**(Justice N.K. Patil)**  
**Judicial Member**